

स्थापित करने के लिए सहमत हो गई है और रेल मंत्रालय ने यह शर्त रखी है कि कोच कारखाना ऐसे स्थान पर स्थापित किये जायें जहां मीटर गेज और बड़ी लाइन दोनों ही मौजूद हों और यह भी कि कारखाना पिछड़े इलाके में स्थापित किया जाए ;

(ख) क्या यह भी सच है कि उत्तर प्रदेश सरकार ने रेल मंत्रालय से उक्त कोच कारखाना गोरखपुर में स्थापित करने का अनुरोध किया है ;

(ग) यदि हां, तो इस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ; और

(घ) कारखाना कहां स्थापित किया जायेगा तथा तत्सम्बन्धी पूर्ण व्यौरा क्या है ?

रेल मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) रेलवे क्षेत्र में एक डबवा निर्माण फैक्टरी स्थापित करने के प्रस्ताव पर योजना आयोग ने अपना अनुमोदन अभी हाल में भेजा है। अब परियोजना रिपोर्ट विस्तृत अनुमान, स्थान निर्धारण सर्वेक्षण आदि के लिए कार्रवाई की जा रही है। यद्यपि कोई शर्त निर्धारित नहीं की गयी है परन्तु ऐसे स्थान पर फैक्टरी को स्थापित करना लाभदायक होगा जहां बड़े आमान तथा मीटर आमान दोनों की लाइनें उपलब्ध हों। फैक्टरी के स्थान का निर्णय करते समय पिछड़े क्षेत्रों के विकास सम्बन्धी सरकार की नीति को निश्चय ही ध्यान में रखा जायेगा।

(ख) जी नहीं।

(ग) और (घ). परियोजना रिपोर्ट, विस्तृत अनुमान और स्थान निर्धारण सर्वेक्षण के पूरा होने के बाद ही स्थान के बारे में कोई निर्णय लिया जा सकता है।

### **Demands of Medical Students**

\*71. SHRI SURYA NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether medical students marched to Nirman Bhavan, New Delhi on 25th August, 1982 and submitted a memorandum to the Director General, Health Services listing their demands;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). A group of medical students met the Director General of Health Services on 25th August, 1982 and presented a Memorandum seeking an increase in the stipend for interns. The matter is receiving Government's attention.

### **Conversion of Katpadi to Tirupati Line**

\*72. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the estimate for surveying for converting the line from Katpadi to Tirupati into broad gauge has been sanctioned; and

(b) if so, when the survey will be taken up?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI-KHAN CHAUDHURI): (a) The estimate for the survey is under technical scrutiny.

(b) The survey will be taken up after the estimate is sanctioned.

### **Level-crossing accident near Taran Taran**

\*73. SHRI MOHENDRA NGAN-GOM:

SHRI B. V. DESAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether on 11 September, 1982 at a manned level crossing near

Taran Taran (Punjab) there was a bus-train collision killing more than 40 persons and causing serious injuries to several others;

(b) if so, the details thereof;

(c) details of immediate relief given to the victims; and

(d) details of the enquiry being launched and when the report is likely to be submitted?

**THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI):** (a) and (b) On 11-9-82 at about 22.55 hrs., while No. 9 AK Up Passenger train was running between Jandoke and Taran Taran stations of Northern Railway, it collided with a Punjab Roadways Bus at manned level crossing situated at km. 24/13-14. As a result, 34 occupants of the bus were killed and another 21 injured.

(c) After being rendered first aid at the site, the injured were immediately shifted to hospitals for further medical attention. Ex-gratia relief at the rate of Rs. 1000 to the 21 injured and Rs. 2000 to the next of kin of 31 dead has been given.

(d) The cause of the accident is under investigation by the Commissioner of Railway Safety, Lucknow, who is a statutory authority functioning independent of the Railways, under the control of the Ministry of Tourism and Civil Aviation. His report is awaited. The Punjab Government has ordered a magisterial enquiry which commenced on 30-9-82.

#### **Working of Public Sector Transport Undertakings**

\*74. **SHRI K. RAMAMURTHY:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

The steps that have been taken by the Government to improve the working of public sector transport undertakings which are incurring heavy losses year after year and to tone up their less-than-desired standard of operational efficiency and financial effi-

ciency in the background of investment of Rs. 1674.85 crores as on 31st March, 1981?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI):** State Govts., under whom the State Transport Undertakings are functioning, have been advised to take effective steps to improve the physical and financial performance of these units. The National Development Council had recommended appointment of High Level Review Committees to make an in-depth study of the working of these undertakings and most of the States have done that. They will take appropriate steps on the basis of the review.

A Minister-level review was taken up in Transport Ministers' Meeting on 31-5-1982, and the States were advised to improve the performance of STUs. Monitoring of the performance at the Central Govt. level will now be done through a quarterly review at the Planning Commission level.

With a view to facilitating improved functioning of State Road Transport Corporations, a Bill to amend Road Transport Corporations Act, 1950 has been introduced in the Parliament.

#### **Indian Nationals in Pakistan Prisons**

\*75. **SHRI ATAL BIHARI VAJ-PAYEE:**

**SHRI SURAJ BHAN:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) number of Indian nationals in Pakistani prisons;

(b) how many of them are from defence forces;

(c) was the probability of this question raised and sorted out with Pakistan during the Simla Talks for agreement, when India agreed to release all their prisoners in India; and